

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-05/2007/3886 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nagen Senabaya Deori,
District & Sessions Judge,
Majuli.

Dated Guwahati the ^{FL} 6 June, 2022

Sub: **Casual leave.**

Ref:- Your letter No. JJA(M) 162 dtd. 04.06.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.06.2022 with station leave permission, from the evening of 05.06.2022 till the evening of 06.06.2022**, as prayed for.

The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-05/2007/3887/A, dated

06-06-2022

Copy to:.

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)